

Name of the Corporate Debtor: Manan Apparels Limited; Date of Commencement of CIRP: 30.01.2024; List of Creditors as on: 13.04.2024
List of Creditors under clause (ca) of sub-regulation 2 of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted		Amount of Contingent Claims	Amount of Claim Not Admitted (Rs.)	Amount of Claims under Verification (Rs.)	Details in Annexure	Remarks, if any
		No. of Claims	Amount (Rs.)	No. of Claims	Amount of claims admitted					
1	Secured Financial creditors belonging to any class of creditors	0	-	0	-	-	-	-		
2	Unsecured Financial creditors belonging to any class of creditors	0	-	0	-	-	-	-		
3	Secured Financial Creditors (other than financial creditors belonging to any class of creditors)	1	21,62,77,472	1	21,57,26,642	-	-	5,50,831	1	
4	Unsecured Financial Creditors (other than financial creditors belonging to any class of creditors)	1	2,16,54,817	1	2,16,54,817	-	-	-	2	
5	Operational Creditor (Workmen)	0	-	0	-	-	-	-		
6	Operational Creditors (Employees)	24	24,48,266	24	23,38,270	-	1,09,996	-	3	
7	Operational Creditors (Government Dues)	2	65,797	2	65,797	-	-	-	4	
8	Operational Creditors (Other than Workmen and Employees and Government Dues)	20	3,93,65,899	18	3,09,91,932	-	64,07,942	19,66,026	5	
9	Other Creditors, if any, (Other than Financial Creditors and Operational Creditors)	2	4,39,993	1	1,00,000	-	3,03,175	36,818	6	
Total		50	28,02,52,244	47	27,08,77,457	-	68,21,113	25,53,675		



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Annexure-1

Summary of List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sr. No.	Name of Creditor	Details of Claim received		Details of Claim admitted						Amount of Contingent Claim (Rs.)	Amount of any mutual dues, that may be set off (Rs.)	Amount of claim not admitted	Amount of Claim under Verification (Rs.)	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of claim admitted (Rs.)	Nature of claim	Amount covered by Security Asset	Amount covered by guarantee	Whether related party?	% of Voting Share in CoC					
1	State Bank of India	12.02.2024	21,62,77,472	21,57,26,642	Secured Loan	21,57,26,642	21,57,26,642	No	90.88	-	-	-	5,50,831	Penalty interest to be substantiated
1	Total		21,62,77,472	21,57,26,642		21,57,26,642	21,57,26,642		90.88	-	-	-	5,50,831	

Note on Security Interest

1 **Claim no. 1. State Bank of India**

The details of the security interest has been extracted from following registered Indenture of Mortgage, claim form and such other supporting documents provided by the claimant.

i The Secured Obligations shall be secured by:

Schedule II

(a) Primary Security:

- Hypothecation charge of the Company's entire present and future stocks of RM, SIPP, FG, Book Debts and other current assets
- Hypothecation of all the assets being created out of Term Loan

(b) Collateral Security:

- Equitable Mortgage - Flat No 804A & 804B on 8th Floor, in Octavius Co-operative Housing Society Limited, Powai, Mumbai - 400 076 owned by Mr. Sanjeev Gogia and Mrs. Shivani Gogia
- Office No 202A, 2nd Floor, Wing B2, Boomerang Co-op Premises Soc. Ltd, Chandivali Farm Road, Andheri (E), Mumbai - 400 072 owned by the Company
- Equitable Mortgage of Gala No AJ108, AJ120, First Floor, Building No. AJ, Rajlaxmi Commercial Complex, S No 30, H No 7, Kalher Bhiwandi Road, Village Kasheli, Tal Bhiwani Thane, Bhiwandi - 421 302 owned by Mr. Sanjeev Gogia
- Equitable Mortgage of Gala No AJ121,122,123,124, First Floor, Building No. AJ, Rajlaxmi Commercial Complex, S No 30, H No 7, Kalher Bhiwandi Road, Village Kasheli, Tal Bhiwani Thane, Bhiwandi - 421 302 owned by the Company.
- Equitable Mortgage - Flat No 1604/A, 16th Floor, Building No. 2, Wing B, Avalon CHSL in Hiranandani Gardens, Powai, Mumbai - 400 076 owned by Mr. Sanjeev Gogia and Mrs. Shivani Gogia

2 **General Notes**

- Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.
- The security interest is subject to further substantiation/ modification on the basis of additional evidence or clarification.



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Annexure-2

Summary of List of Unsecured Financial Creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sr. No.	Name of Creditor	Details of Claim received		Details of Claim admitted					Amount of Contingent Claim (Rs.)	Amount of any mutual dues, that may be set off (Rs.)	Amount of claim not admitted	Amount of Claim under Verification (Rs.)	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of claim admitted (Rs.)	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting Share in CoC					
1	India Factoring and Finance Solutions Private Limited	13.02.2024	2,16,54,817	2,16,54,817	Unsecured Loan	No	No	9.12	-	-	-	-	
1	Total		2,16,54,817	2,16,54,817		-		9.12	-	-	-	-	

General Notes

1 Claims under verification have not been taken into consideration to ascertain the voting percentage of the financial creditors.



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Annexure-3

Summary of List of Operational Creditors (Employees)

(Amount in Rs.)

Sr. No.	Name of authorised representative, if any	Name of employee	Details of Claim received		Details of Claim admitted				Amount of Contingent Claim (Rs.)	Amount of any mutual dues, that may be set off (Rs.)	Amount of Claim under Verification (Rs.)	Amount of claim not admitted	Remarks, if any
			Date of Receipt	Amount Claimed	Amount of claim admitted (Rs.)	Nature of claim	Whether related party?	% of Voting Share in CoC, if applicable					
1	NA	Atharva Sanap	13.02.2024	20,898	19,108	Employee Dues	No	-	-	-	-	1,790	
2	NA	Bharat J Yadav	13.02.2024	79,644	71,110	Employee Dues	No	-	-	-	-	8,534	
3	NA	Jaga Pradhan	13.02.2024	15,641	13,814	Employee Dues	No	-	-	-	-	1,827	
4	NA	Pravin Majalkar	13.02.2024	55,100	55,100	Employee Dues	No	-	-	-	-	-	
5	NA	Sampat Jadhav	13.02.2024	3,01,828	2,69,489	Employee Dues	No	-	-	-	-	32,339	
6	NA	Santosh Sanap	13.02.2024	4,12,126	4,12,126	Employee Dues	No	-	-	-	-	-	
7	NA	Snehal Sawant	13.02.2024	14,491	12,868	Employee Dues	No	-	-	-	-	1,623	
8	NA	Sunil Gupta	13.02.2024	1,15,369	1,15,369	Employee Dues	No	-	-	-	-	-	
9	NA	Vikas Kiratkar	13.02.2024	46,493	46,493	Employee Dues	No	-	-	-	-	-	
10	NA	Satish Kirme	13.02.2024	83,646	68,563	Employee Dues	No	-	-	-	-	15,083	
11	NA	Selba Nadar	13.02.2024	69,638	62,177	Employee Dues	No	-	-	-	-	7,461	
12	NA	Sakshi Koyande	14.02.2024	23,182	20,698	Employee Dues	No	-	-	-	-	2,484	
13	NA	Raju Rajak	14.02.2024	85,154	85,154	Employee Dues	No	-	-	-	-	-	
14	NA	Jabamani Nadar	14.02.2024	3,00,000	3,00,000	Employee Dues	No	-	-	-	-	-	
15	NA	Rajkumar Ropalu	14.02.2024	1,43,490	1,43,490	Employee Dues	No	-	-	-	-	-	
16	NA	Sagar Sawant	14.02.2024	12,124	12,124	Employee Dues	No	-	-	-	-	-	
17	NA	Vishu Mandavkar	14.02.2024	92,797	74,833	Employee Dues	No	-	-	-	-	17,964	
18	NA	Rahul Sakhare	14.02.2024	66,198	59,186	Employee Dues	No	-	-	-	-	7,012	
19	NA	Suvarna Kiran Naikodi	14.02.2024	1,29,543	1,15,664	Employee Dues	No	-	-	-	-	13,879	
20	NA	Prabhakar Gavas	15.02.2024	1,04,581	1,04,581	Employee Dues	No	-	-	-	-	-	
21	NA	Santosh Borges	19.02.2024	1,92,151	1,92,151	Employee Dues	No	-	-	-	-	-	
22	NA	Varunesh Tiwari	06.03.2024	6,396	6,396	Employee Dues	No	-	-	-	-	-	
23	NA	Anita Yadav	28.03.2024	29,950	29,950	Employee Dues	No	-	-	-	-	-	
24	NA	Ramchandra Patil	01.04.2024	47,826	47,826	Employee Dues	No	-	-	-	-	-	
24	Total			24,48,266	23,38,270							1,09,996	

General Notes

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Annexure-4

Summary of List of Operational Creditors (Government Dues)

Sr. No.	Details of Claimant		Details of Claim received		Details of Claim admitted						Amount of Contingent Claim (Rs.)	Amount of any mutual dues, that may be set off (Rs.)	Amount of claim not admitted	Amount of Claim under Verification (Rs.)	Remarks, if any
	Department	Government	Date of Receipt	Amount Claimed	Amount of claim admitted (Rs.)	Nature of claim	Amount covered by Security Asset	Amount covered by guarantee	Whether related party?	% of Voting Share in CoC, if applicable					
1	Employee's Provident Fund Organisation	Employee's Provident Fund Organisation	30.03.2024	42,326	42,326		N/A	N/A	No	N/A	-	-	-	-	
2	Employee State Insurance Corporation	Employee State Insurance Corporation	08.04.2024	23,471	23,471		N/A	N/A	No	N/A	-	-	-	-	
2	Total			65,797	65,797						-	-	-	-	

General Notes

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Annexure-5

Summary of List of Operational Creditors (Other than Workmen and Employees and Government Dues)

Sr. No.	Name of Creditor	Details of Claim received		Details of Claim admitted						Amount of Contingent Claim (Rs.)	Amount of any mutual dues, that may be set off (Rs.)	Amount of claim not admitted	Amount of Claim under Verification (Rs.)	Remarks, if any	
		Date of Receipt	Amount Claimed	Amount of claim admitted (Rs.)	Nature of claim	Amount covered by Security Asset	Amount covered by guarantee	Whether related party?	% of Voting Share in CoC						
1	Groyyo Private Limited	13.02.2024	1,42,09,908	1,42,09,908	Goods and Services	-	-	No	NA	-	-	-	-		
2	New Wash Dryers	13.02.2024	4,62,697	4,46,751	Goods and Services	-	-	No	NA	-	-	15,946	-		
3	Shree Creation	13.02.2024	3,41,406	3,36,685	Goods and Services	-	-	No	NA	-	-	4,721	-		
4	Wash and Care Process	12.02.2024/ 15.02.2024	23,67,399	21,17,399	Goods and Services	-	-	No	NA	-	-	2,50,000	-		
5	Char Bhuja Wash Care	15.02.2024	32,95,871	23,95,871	Goods and Services	-	-	No	NA	-	-	9,00,000	-		
6	R G Chavan	16.02.2024	59,150	57,398	Goods and Services	-	-	No	NA	-	-	1,752	-		
7	Y K Desai & Co	13.02.2024	19,48,170	19,48,170	Professional Fee	-	-	No	NA	-	-	-	-		
8	Dataar Garment Process	26.02.2024	31,27,130	22,79,097	Goods and Services	-	-	No	NA	-	-	8,48,033	-		
9	KGN Garment Process	29.02.2024	2,65,497	2,34,187	Goods and Services	-	-	No	NA	-	-	31,310	-		
10	Accessories India Private Limited	02.03.2024	3,18,081	3,15,749	Goods and Services	-	-	No	NA	-	-	2,332	-		
11	Lalitkumar Shrikishan Jhanwar	05.03.2024	2,28,754		Goods and Services	-	-	No	NA	-	-	-	2,28,754	No Claim Form submitted	
12	Pradeep Kumar Pradhan	07.03.2024	8,62,682		Goods and Services	-	-	No	NA	-	-	-	8,62,682		
13	Nav Lables Private Limited	07.03.2024	2,10,881	2,08,875	Goods and Services	-	-	No	NA	-	-	2,006	-		
14	Chauthan Management Services	04.03.2024	31,974	31,703	Goods and Services	-	-	No	NA	-	-	271	-		
15	Lakshmi Tex	22.02.2024	31,96,008	13,80,845	Goods and Services	-	-	No	NA	-	-	11,85,940	6,29,223		
16	Athenia Facilities Management	21.03.2024	2,02,314	2,02,314	Goods and Services	-	-	No	NA	-	-	-	-		
17	Mohammed Haneef - Hanif Mending work	20.03.2024	3,24,172	3,24,172	Goods and Services	-	-	No	NA	-	-	-	-		
18	Tara Corporation	20.02.2024	13,86,359	13,62,710	Goods and Services	-	-	No	NA	-	-	23,649	-		
19	Sands Synergy (P) Limited	13.02.2024	18,94,763	10,82,660	Goods and Services	-	-	No	NA	-	-	8,12,103	-		
20	Vaishnawi Global	26.03.2024	46,32,683	20,57,437	Goods and Services	-	-	No	NA	-	-	23,29,879	2,45,367		
20	Total		3,93,65,899	3,09,91,932									64,07,942	19,66,026	

General Notes

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Annexure-6

Summary of List of Other Creditors, if any, (Other than Financial Creditors and Operational Creditors)

Sr. No.	Name of Creditor	Details of Claim received		Details of Claim admitted					Amount of Contingent Claim (Rs.)	Amount of any mutual dues, that may be set off (Rs.)	Amount of claim not admitted	Amount of Claim under Verification (Rs.)	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of claim admitted (Rs.)	Nature of claim	Amount covered by Security Asset	Amount covered by guarantee	Whether related party?					
1	Sakshi Koyande	13.02.2024	4,03,175	1,00,000	Other advances	No	No	No	-	-	3,03,175	-	
2	Anita Yadav	28.03.2024	36,818		Reimbursement of Expenses	No	No	No	-	-	-	36,818	
2	Total		4,39,993	1,00,000					-		3,03,175	36,818	

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